



The Orissa Gazette

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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART VII.

Advertisements and Notices, etc.

THE ORISSA GAZETTE.

NOTICE.

From the 1st April 1936, the subscription to the *Government Gazette* will be at the following rates payable in advance:—

No. of Parts.	Annual Subscription without postage.	Annual Subscription with postage.
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Part I ..	0 0 0 } or Rs. 12	7 0 0 } or Rs. 14
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Full page per issue ..	...	...	20 0 0
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Casual advertisements, 8 annas per line per insertion for double column, and 4 annas per line per insertion for single column.

Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette*, Gulzarbagh, Patna", and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home, Revenue and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for, unless the order distinctly states that it is to be continued until further instructions.

All Notifications and other matters intended for publication in *The Orissa Gazette* should reach the Publisher's Office on the preceding Wednesday, to ensure appearance in that week's Gazette.

R. A. DUNCAN,

Publisher, The Orissa Gazette.

NOTICE.

APPOINTMENT OF SUB-INSPECTORS AND
STENOGRAPHER SUB-INSPECTORS FOR THE
ORISSA POLICE.

1. Candidates must apply in P. M. Form 102 obtainable from the office of the Superintendent of Police.

2. The completed form should be sent to the Superintendent of Police of either the home district or of the district of domicile, not later than 31st July 1936.

No notice will be taken of applications sent direct to the Inspector-General or Assistant to the Inspector-General. The Inspector-General has no special list of candidates and no one will on any account be considered for appointment who has failed to apply in the manner prescribed. Any attempt to canvass in any way whatsoever will disqualify the candidate on whose behalf the attempt is made. This rule will be strictly observed.

3. To be eligible a candidate must—

(a) be native of, or domiciled in, Orissa.

The District Committee will ordinarily nominate only candidates who are natives of, or domiciled in the district, but if in any district sufficient suitable candidates are not available the Committee may entertain applications from residents of other districts of Orissa.

A candidate must be—

(b) of good social standing;

(c) of good moral character;

(d) over 20 and under 25 years of age on the 1st January 1937.

Age is to be determined from the Matriculation certificate. If this certificate does not contain sufficient particulars to judge the applicant's age, a certificate from his University or College showing his date of birth as declared on entering that institution must be furnished.

Ordinarily, age as recorded in the Matriculation certificate or on entering the University, will be regarded as correct. If it is disputed, a satisfactory explanation of the circumstances in which a wrong age was recorded and of any attempts, made to have the Matriculation certificate or the University record amended and the result thereof, should be furnished.

(e) not less than 5 feet 3 inches in height and 30 inches round the chest and also be free from disease, constitutional affection or bodily infirmity unfitting him or likely to unfit him for Police duties.

(f) in possession of the Entrance, the Matriculation or the School Leaving certificate. (A good knowledge of

English is essential and a working knowledge of Oriya is also required.)

Only attested true copies of all University and other certificates should be furnished with the application form; the original should be produced in person before the District Committee and Selection Board.

4. The rates of pay to be given while under training and throughout service are now under examination. All directly appointed sub-inspectors will be on probation for two years after leaving the Police Training College, Hazaribagh, and stenographer sub-inspectors will be on probation for two years after appointment.

E. A. O. PERKIN,

Inspector-General of Police.

CUTTACK : 25th June 1936.

[3—3—17-7-1936.]

NOTICE.

An examination of motor launch drivers will be held at the Orissa School of Engineering, Cuttack, on the 17th August 1936 under notification no. 3619—VIS-2-Com., dated the 8th October 1935, from the Government of Bihar and Orissa.

(1) A candidate who desires to appear at the examination shall fill up an application in Form A at the Workshop of the Orissa School of Engineering, Cuttack, and deliver the same to the Superintendent at the said office not later than the date immediately preceding the date of the examination.

(2) Every application shall be accompanied by a fee of Rs. 4 and testimonials of services of the applicant.

(3) A candidate shall not be admitted to the examination unless—

(a) he has attained the age of 21 years on the date of the examination.

(b) he has served—

(i) for 18 months in the Engine room of a steamer or motor vessel of which six months must have been served as a serang, tindal or greaser in a motor vessel; or

(ii) for at least one year in an engineering workshop at the making or repairing of engines and at least six months as a serang, tindal or greaser in the engine room of a motor vessel.

S. C. DUTT,

*Workshop Superintendent,
Orissa School of Engineering,
Cuttack.*

CUTTACK : 9th July 1936.

IN THE COURT OF THE MUNSIF OF
BHADRAK.*Extract of Plaintiff.*

SUIT NO. 370 OF 1936, III.

Nalang Natya Sampradaya represented by the Secretary Udaynath Pani, son of late Sagar Pani of village Nalang Sasan, pargana Randhiaorgada, P.-S. Bhadrak—*Plaintiff*

versus

(1) Kahnai Mahanti and (2) Loknath Patra of Balo, pargana Randhiaorgada, P.-S. Bhadrak—*Defendants*.

NOTICE.

It is hereby informed to the public that I, as Secretary of the Nalang Sasan Natya Sampradaya, have brought the above suit against the aforesaid defendants for damages and costs. If any one desires to be joined as plaintiff in the said suit, he may apply to be so joined as plaintiff for which I have no objection. The date of the above suit has been fixed for 27th July 1936.

Given under my hand and the seal of the court, this the 6th July 1936.

M. A. BEG,

Munsif.

WANTED.

One Oriya trained woman graduate for the post of the Sub-Assistant Inspectress of Schools, South Orissa.

The appointment will be provisionally on the scale of pay fixed for Sub-Assistant Inspectresses in Madras, i.e. Rs. 70—10/2—130 but will ultimately be on a scale to be fixed by the Government of Orissa.

Applications with copies of testimonials should be sent to the Inspectress of Schools, Orissa, Cuttack, not later than 31st July 1936. None need apply who is not a native of, or domiciled in, Orissa. Candidates should state their age, home district, educational qualifications and experience in their application. Preference will be given to Telugu knowing candidates.

N. NAYAK,

for Director of Public Instruction.

CUTTACK : 3rd July 1936.

[2—2—17-7-1936.]

WANTED

Two Oriya trained women graduates for the Training Classes of the Government Secondary and Training School for women, Berhampore. The appointments will be provisionally on the scale fixed for female school assistants, i.e. Rs. 70—10/2—130, but will ultimately be on a scale to be fixed by the Government of Orissa.

Applications with copies of testimonials should be sent to the Inspectress of Schools, Orissa, not later than 31st July 1936.

None need apply who is not a native of, or domiciled in Orissa. Candidates should state their age, home district, educational qualifications and previous experience in their application. Preference will be given to Telugu knowing candidates.

N. NAYAK,

for Director of Public Instruction.

CUTTACK : 3rd July 1936.

[2—2—17-7-1936.]

NOTICE.

Applications are invited for the grant of a license for a public electric supply at Puri from persons or firms having practical experience in this class of work.

Applicants will be required to show that they are financially stable and have at their disposal the capital necessary for the installation.

The estimated cost of the project including working capital should be stated by the applicant.

Applications, which should be addressed to the Secretary to the Government of Orissa, Public Works Department, Post Office Chandnichouk, Cuttack, will be received up to the 1st September 1936, and should comply in all particulars with the requirements of the Indian Electricity Act and Regulations.

A. VIPAN,

Secretary to the Government of Orissa, Public Works Department.

CUTTACK : 3rd July 1936.

[3—2—24-7-1936.]